

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

Q.A. NO. 46/95

Date of Order: 10.1.95

BETWEEN

Y.P.Rajput

.. Applicant.

A N D

1. The Engineer-in-Chief,  
The Engineer-in-Chief's Branch, <sup>on behalf of</sup> ~~on behalf of~~ <sup>E&G. Servt.</sup>  
Kashmir House, New Delhi.
2. The Garrison Engineer, Naval Depot,  
Sri Vijayanagar, 104 Area,  
Industrial Estate P.O.,  
Visakhapatnam-7. .. Respondents.

Counsel for the Applicant

.. Mr.P.Bhaskar

Counsel for the Respondents

Mr. N. V. Raina, Add. C.I.S.C

CORAM:

HON'BLE SHRI A.V.HARIDASAN : MEMBER (JUDL.)

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMN.)

Counsel for the applicant<sup>s</sup> seeks permission to withdraw the application. Permission granted. The application is dismissed as withdrawn. No order as to costs.

(A.B.GORTHI)  
Member (Admn.)

(A. V. HARIDASAN)  
Member (Jud 1.)

Dated : 10th January, 1995

(Dictated in Open Court)

sd

Amherst  
23-115  
Dr. Reesman (5)

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22

: 2 :

Copy to:-

1. The Engineer-in-Chief, The Engineer-in-Chief's Branch, ~~military Engg. Service~~ Kashmir House, New Delhi.
2. The Garrison Engineer, Naval Dept. Sri Vijayanagar, 104, Area, Industrial Estate P.O., Visakhapatnam.
3. One copy to Sri. P. Bhaskar, advocate, CAT, Hyd.
4. One copy to Sri. ~~N. N. & son~~ Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

OA-46/95

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

1922-A

THE HON'BLE MR.A.V.HARIDASAN : MEMBER(S)

AND

THE HON'BLE MR.A.S.GORTHI : MEMBER(A)

DATED : 16/1/95

ORDER/JUDGEMENT

M.A.R.P/C.P.No.

O.A.NG.

in  
46/95

Admitted and Interim directions  
issued

Allowed

Disposed of with Directions

Dismissed

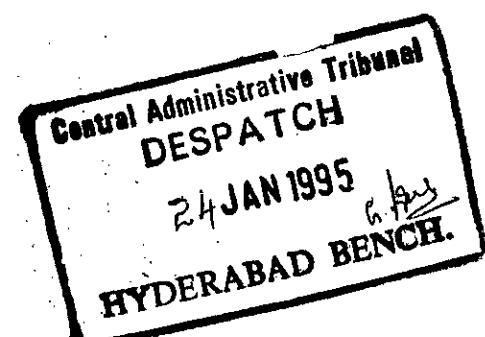
Dismissed as withdrawn

Dismissed for Default.

Rejected/Ordered

No order as to costs.

YLKR



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